

NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
COURT No. 1

ITEM No. 117
IA (IB) (Plan) No. 2/CB/2024
IA (IB) (Liq) No. 2/CB/2024
IA (IB) No. 86/CB/2024
IN
CP (IB) No. 5/CB/2023

Proceedings under Section 9 IBC

IN THE MATTER OF:

Chandan Lal Sahu
V/S

.....Applicant

Ecomaister Beads India Pvt. Ltd.

.....Respondent

Order delivered on 24/06/2024

Coram:

Dr. N. V. Ramakrishna Badarinath, Hon'ble Member(J)
Shri Charan Singh, Hon'ble Member(T)

PRESENT:

For the Applicant

Mr. Sandeep Bajaj, Adv.
Mr. Vipul Jai, Adv.
Ms. Vanshika Rana, Adv.

For the Respondent

Mr. Shantanu Das, Adv.
Mr. Ramashish Acharya, Adv.
Mr. K.N. Mohapatra, Adv.

ORDER

Ld. Counsel, Mr. Sandeep Bajaj, appeared for the applicant.

Matter adjourned to 02.07.2024.

SD/-

Charan Singh
Member (Technical)

SD/

Dr. N. V. Ramakrishna Badarinath
Member (Judicial)